

PUBLICATION NOTICE

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-8

(Appellate Civil Jurisdiction)

ARB No. 50 of 2024 (O&M)

BAJAJ FINANCE LIMITED

... Petitioner(s)

v/s

**IMPERIAL HOUSING VENTURES PVT. LTD.
AND OTHERS**

... Respondent(s)

Notice to:

**Respondent 2:- EHSAN HUSAIN RIZVI, B 49, JOHRI FARM, GROUND FLOOR,
NEAR JAMIA MILIA ISLAMIA, DELHI 110025.**

**2ND ADDRESS: T 17/11 04, PARAS TIAREA TOWER, T 17, PLOT NO.
GH 001, SECTOR 137, EXPRESSWAY NOIDA 201305.**

**Respondent 3:- ANIS FATIMA C/O EHSAN HUSAIN RIZVI, B 49, JOHRI FARM,
GROUND FLOOR, NEAR JAMIA MILIA ISLAMIA, DELHI- 110025**

**2ND ADDRESS: T 17/11 04, PARAS TEIREA TOWER, T 17, PLOT NO.
GH 001, SECTOR 137, EXPRESSWAY NOIDA 201305.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Hon'ble Court on **01.05.2026 (Actual)** personally or through someone authorized by Law to Act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on **29th APRIL 2026.**

Veena
29/4/26
Superintendent (Civil Revision Branch)

Scanning Clerk